

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

**CP(IB) No. 43/7/HDB/2020
AND
IA (IBC) 1290/2023 in CP(IB) No. 43/7/HDB/2020
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Axis Bank Ltd

...Financial Creditor

AND

GVK Power (Goindwal Sahib) Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1290/2023

Learned Counsel Mr Amir Bavani, for applicant present physically.

Learned Counsel Mr Krish Karla, for Corporate Debtor present through Video Conference.

Call on 08.05.2024 as the connected IA No 616/2024 is coming on 08.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)